

Demand of Indian Vegetables in Foreign Countries

1707. SHRI K. MALLANNA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any demand of Indian vegetables in Western countries or in Australia; and

(b) whether some varieties were put on trial in a research project in co-operation with the National Seeds Corporation of India with some foreign countries also and if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) No, Sir. However, National seeds Corporation supplied seeds of Indian varieties of vegetables for trials to Government of Australia and to an international seed company in Denmark. The results of the trials have been encouraging.

Unauthorised Diversion of Telephone Lines

1709. SHRI G. Y. KRISHNAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under the consideration of Government to amend the Indian Telegraph Act to make unauthorised diversion of telephone lines, a cognizable offence; and

(b) if so, the steps Government have decided to prevent wrong or over-billing also as a result thereof?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) The complaints of wrong billing or over billing as a result of misuse of telephone or STD facility are looked after and investigated by squads of vigilance in metropolitan telephone Districts. If, as a result of their investigation it is found that the subscriber is justified in his complaint and actually his telephones have been under misuse, his meter-reading pattern is analysed in detail and rebate is given to the subscriber for any undue spurts detected. In other places these complaints are investigated by the local engineering staff.

Universities in India

1710. SHRI A. K. BALAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of statutory universities in India and lay a statement showing the number and names of universities under Unitary, Federal, Affiliatory categories;

(b) the number and names of Centrally administered universities; and

(c) the names of institutions which have been given the status of Universities?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) to (c). As on May 1, 1980 the number of universities in India, which are functioning under Central or State Legislations stands at 108. Of these, 7 are functioning under Central Acts. In addition, there are 11 other institutions which have been declared as deemed to be universities under Section 3 of the UGC Act. A statement showing the names of all these universities, indicating also their type, is attached.

Statement

(A) State-Universities :

State/Union Territory	University	'Type' according to 'A ct'
Andhra Pradesh	1. Andhra	Teaching & Affiliating.
	2. Andhra Pradesh Agricultural	Residential with three campuses.
	3. Jawaharlal Nehru Technological	Unitary with multi-campus University
	4. Kakatiya	Affiliating
	5. Nagarjuna	Affiliating
	6. Ommania	Residential, Affiliating & Teaching.
	7. Sri Venkateswara	Residential, Teaching & Affiliating.
Assam	8. Assam Agricultural	Residential
	9. Dibrugarh	Teaching, Affiliating & Residential.
	10. Gauhati	Teaching, Residential & Affiliating.
Bihar	11. Bhagalpur	Affiliating-cum Teaching
	12. Bihar	Teaching-cum-Affiliating.
	13. K.S. Darbhanga Sanskrit	Teaching & Affiliating.
	14. Magadh	Affiliating-cum-Residential
	15. Mithila	Teaching & Affiliating
	16. Patna	Teaching-cum-Residential
	17. Rajendra Agricultural.	Residential & Teaching
	18. Rancni	Affiliating & Teaching
Gujarat	19. Bhavnagar	Teaching & Residential
	20. Gujarat	Teaching & Affiliating
	21. Gujarat Agricultural	Residential
	22. Gujarat Ayurveda	Teaching & Affiliating.
	23. M.S. University of Baroda	Teaching & Residential.
	24. Sardar Patel	Teaching & Affiliating
	25. Saurashtra	Affiliating
	26. South Gujarat	Affiliating
Haryana	27. Haryana Agricultural	Residential
	28. Kurkshetra	Teaching-cum-Affiliating
	29. Maharishi Dayanand	Residential, Unitary & Teaching

1	2	3
Himachal Pradesh	30. Himachal Pradesh	Affiliating
	31. Himachal Pradesh Agricultural	Residential
Jammu & Kashmir	32. Jammu	Teaching & Affiliating
Kashmir	33. Kashmir	Teaching & Affiliating
	34. Bangalore	Affiliating
	35. Karnatak	Affiliating & Residential
	36. Mysore	Affiliating
	37. University of Agri- cultural Sciences	Residential
Kerala	38. Calicut	Affiliating
	39. Cochin	Federal
	40. Kerala	Teaching, Residential & Affiliating
	41. Kerala Agricultural	Residential
Madhya Pradesh	42. Awadesh Pratap Singh	Affiliating
	43. Bhopal	Affiliating
	44. Indira Kala Sangit	Teaching & Affiliating
	45. Indore	Federal
	46. Jabalpur	Affiliating
	47. Jawaharlal Nehru Krishi	Residential
	48. Jiwaji	Teaching & Affiliating
	49. Ravi Shankar	Teaching, Affiliating & Residential
	50. Saugar	Residential, Teaching & Affiliating
	51. Vikram	Teaching & Affiliating
Maharashtra	52. Bombay	Teaching, Affiliating & Federal
	53. Konkan Krishi	Teaching, Research, Extension & Residential
	54. Mahatma Phule Krishi	Federal
	55. Marathwada	Affiliating
	56. Marathwada Krishi	Affiliating
	57. Nagpur	Teaching & Affiliating

1	2	3
	58. Poona	Teaching & Affiliating
	59. Punjabrao Krishi	To be finalised
	60. S.N.D.T. Women's	Teaching & Affiliating
	61. Shivaji	Affiliating & Teaching
Orissa	62. Berhampur	Affiliating
	63. Orissa University of Agriculture & Tech- nology	Residential
	64. Sambalpur	Affiliating-Cum-Teaching
	65. Utkal	Affiliating-Cum-Teaching
Punjab	66. Guru Nanak Dev	Affiliating & Teaching
	67. Panjab	Affiliating & Teaching]
	68 Punjab Agricultural	Residential
	69. Punjabi	Teaching & Affiliating
Rajasthan	70. Jodhpur	Residential
	71. Rajasthan	Teaching-Cum-Affiliating
	72. Udaipur	Teaching & Affiliating
Tamil Nadu	73. Annamalai	Unitary & Residential
	74. Madras	Teaching & Affiliating
	75. Madurai Kamraj	Teaching & Affiliating
	76. Perari University of Technology & Science	Unitary
	77. Tamil Nadu Agri- cultural	Not Specified
Uttar Pradesh	78. Agra	Affiliating
	79. Allahabad	Residential & Teaching
	80. Avadh	Affiliating
	81. Bundelkhand	Affiliating
	82. Chandra Sekhar Azad University of Agriculture & Technology	Residential
	83. Garhwal	Residential-Cum-Affiliation
	84. G.B. Pant Univer- sity of Agriculture & Technology	Residential

1	2	3
	85. Gorakhpur	Teaching & Affiliating
	86. Kanpur	Affiliating
	87. Kashi Vidyapith	Residential
	88. Kumaon	Affiliating
	89. Lucknow	Teaching-Cum-Residential
	90. Meerut	Affiliating
	91. Narendra Deo University of Agriculture & Technology	Residential
	92. Rohilkhand	Affiliating
	93. Roorkee	Unitary, Teaching & Residential
	94. Sampurnanand Sanskrit	Residential, Affiliating Examining
West Bengal	95. Bidhan Chandra Krishi	Residential
	96. Burdwan	Affiliating & Teaching
	97. Calcutta	Teaching & Affiliating
	98. Jadavpur	Unitary & Teaching with powers of Affiliation
	99. Kalyani	Affiliating
	100. North Bengal	Teaching & Affiliating
	101. Rabindra Bharati	Teaching & Affiliating
<i>(B) Central Universities</i>		
Andhra Pradesh	1. Hyderabad	Teaching & Residential
Meghalaya	2. North Eastern Hill	Teaching & Affiliating
Uttar Pradesh	3. Aligarh Muslim	Residential
	4. Banaras Hindu	Teaching & Residential
West Bengal	5. Visva Bharati	Unitary, Teaching & Residential
Delhi	6. Delhi	Teaching & Affiliating
	7. Jawaharlal Nehru	Residential & Unitary
<i>(C) Institutions 'Deemed to be Universities.</i>		
Andhra Pradesh	1. Central Institute of English & Foreign Languages	
Bihar	2. Indian School of Mines	
Gujarat	3. Gujarat Vidyapith	

State	University	'Type' according to 'AO'
Karnataka	4. Indian Institute of Science	
Maharashtra	5. Tata Institute of Social Sciences	
Rajasthan	6. Birla Institute of Technology & Science	
Tamil Nadu	7. Gandhigram Rural Institute	
Uttar Pradesh	8. Gurukul Kangri	
Delhi	9. Indian Agricultural Research Institute	
	10. Jamia Millia Islamia	
	11. School of Planning & Architecture	

Implementation of U.G.C. Scales of Pay

1711. SHRI A. K. BALAN: Will the Minister of EDUCATION be pleased to state:

(a) the names of States in which University Grants Commission scales of pay under the plan have been implemented;

(b) the names of States in which the above salary revision has not been implemented and the reasons for non-implementation of revised pay scales; and

(c) whether the conditions of implementation of the University Grants Commission scales of pay prescribed by the University Grants Commission have been uniformly observed in all the States where the University Grants Commission scales have been implemented?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) All the States except those of Jammu and Kashmir, Karnataka and Kerala have accepted and implemented the revised UGC scales of pay for both University and College teachers in their respective States. The Governments of Jammu and Kashmir and Karnataka have sanctioned these scales for University teachers only.

(b) The Government of Kerala have not adopted the revised UGC scales for University and College teachers in the State, while the Governments of Jammu and Kashmir and Karnataka have not sanctioned them to the college teachers. It was left to the State Governments to accept and implement these scales at their discretion.

(c) The conditions attached to the scheme were, by and large, accepted by all the States which implemented the revised scales with Central assistance. However, in some cases certain marginal variations in their implementation proposed by the State Governments were accepted by the Central Government.

Telephone Connections in Calcutta

1712. SHRI JYOTIRMOY BOSU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many telephone connections are there in Calcutta as at the end of May, 1980; and

(b) how many telephones are functioning properly?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Total number of telephones connections in Calcutta District on 31-5-80 is: 1,68,804 Direct Exchange lines.